IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ). No. 856 of 2014

Vishwanath Dutta … Appellant

Versus

Central Bureau of Investigation (C.B.I.)

… Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Mahesh Tewari, Advocate
For the C.B.I. : Mr. B.K. Prasad, Spl. P.P.

Order No.04 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, sixteen weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/